

## 15

CORAM:

Present:

SHRI V. NALLASENAPATHY  
MEMBER (J)

NAME OF THE PARTIES:

Pi Cafes &amp; Restaurants Pvt. Ltd.

V/s.

Konark Natural Fooda Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I &amp; BP Code 2016.

**ORDER**

CP No. 1323/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

At request on consent, list this matter on **08.12.2017** for reporting settlement.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)